

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 25.11.03

Copy of order dated
25.11.03 prepared for
counsel for both
sides.

h-27/11

R.C.Rath
25.11.03
Sd (J)

Order dated 25.11.03

Heard, Mr. R.C. Rath, Ld. Counsel for the applicant and Mr. S.B. Jena, Ld. Addl. Standing Counsel appearing for the Respondents which has been disclosed in M.A. No.957/03 filed by the Respondents that during the pendency of this O.A the Respondents have examined the grievances of the applicant and have passed orders on 22.11.03 to release the current monthly salary and to disburse the arrears of the applicant right from April 2002. In view of the said action of the Respondents the prayers made in this O.A. No.645/03 have already been served on Mr. R.C. Rath, Ld. Counsel appearing for the applicant, who submits in view of the complaint of the prayer of the applicant, in this may be disposed of.

Having heard the Counsel for both the parties this O.A of 645/03 is hereby disposed of. With disposal of the O.A, M.A 957/03 also stands disposed of.

✓
Member (J)